

DIVISION BENCH  
COURT - II

**O-212**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/104(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	ION EXCHANGE (INDIA) LIMITED VS BRG IRON & STEEL CO. PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance (via video conferencing/physically)**

Mr. Tanish Ganeriwala, Adv. ] For the Applicant  
Mr. Satyakam Chakraborty, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the applicant present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **24.06.2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**

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